

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 67(ND)/2016

IN THE MATTER OF:

Rajesh Gupta

Vs

Centum Finance Ltd. & Ors.

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

SECTION:

Under Section 59

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

**Dr. U.K. Chaudhary, Sr. Adv. with Mr.
Govind Rishi, Mr. Himanshu Vij, Mr. D.
Chauhan, Advs.**

For the Respondent(s):

Mr. Rishi Sood, Ms. Easha Kaidan, Advs.

ORDER

For order, see CP No. 64(ND)/2016